POST OFFER PUBLIC ANNOUNCEMENT

TO THE SHAREHOLDERS OF MAX INDIA LIMITED

The details, subsequent to the completion of the Offer made vide Public Announcement dated May 26, 2004 under the Securities and Exchange Board of India (Substantial acquisition of Shares and Takeovers) Regulations, 1997, by Parkville Holdings Ltd to acquire upto 6,870,366 fully paid equity shares of Rs. 10/- each, representing 20% of the paid up equity share capital of Max India Limited at a price of Rs. 200/- (Rs. Two Hundred only) per fully paid up equity share, payable in cash are as under:

1. Name of the Target Company : Max India Limited
2. Name of Acquirer including PAC : (Acquirer): Parkville Holdings Ltd
: (PAC): Ensley Limited
3. Name of Manager to the offer : DSP Merrill Lynch Limited
4. Name of the Registrar to the offer : Karvy Computershare Private Limited
5. Offer Details
   a. Date of opening of the offer : February 21, 2005
   b. Date of closure of the offer : March 22, 2005
6. Details of the acquisition

<table>
<tr><th>Sr. No.</th><th>Item</th><th colspan="2">Proposed in the Offer Document</th><th colspan="2">Actual</th></tr>
<tr><td>a)</td><td>Offer price</td><td colspan="2">Rs. 200/- per fully paid equity share</td><td colspan="2">Rs. 200/- per fully paid equity share</td></tr>
<tr><td>b)</td><td>Share holding of acquirers/PACs (no & %) before Preferential Offering</td><td colspan="2">-(0.0%)</td><td colspan="2">-(0.0%)</td></tr>
<tr><td>c)</td><td>Shares to be acquired by way of Preferential Offering/ MoU (No. & %)</td><td colspan="2">10,000,000 (29.11%)</td><td colspan="2">10,000,000 (29.11%) *</td></tr>
<tr><td>d)</td><td>Shares to be acquired in the open offer (No & %)</td><td colspan="2">6,870,366 (20.00%)</td><td colspan="2">15,364 (0.045%)</td></tr>
<tr><td>e)</td><td>Size of the open offer (No of shares multiplied by offer price per share)</td><td colspan="2">Rs. 1,374,073,200/-</td><td colspan="2">Rs. 3,072,800/-</td></tr>
<tr><td>f)</td><td>Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. and %)</td><td colspan="2">NA</td><td colspan="2">NA</td></tr>
<tr><td>g)</td><td>Post offer share holding of Acquirers /PACs (No & %) (b+c+d+f)</td><td colspan="2">16,870,366 (49.11%)</td><td colspan="2">10,015,364 (29.16%) *</td></tr>
<tr><td rowspan="2">h)</td><td rowspan="2">Pre & Post offer share holding of Public (No. & %)</td><td>Pre offer</td><td>Post offer</td><td>Pre offer</td><td>Post offer</td></tr>
<tr><td>11,189,401 (48.36%)</td><td>4,319,035 (12.57%)</td><td>11,189,401 (48.36%)</td><td>11,174,037 (32.53%)</td></tr>
</table>

** Includes the aggregate issue of 4,050,700 Shares by Max India Limited to Madison Holding Ltd, and Melany Holdings Limited, which are broad based sub accounts of Warburg Pincus International LLC and affiliates of the Acquirer.*

7. Status of the escrow account, whether released or not : Released
8. Payment of interest, if any, to the shareholders along with the details thereof:
Rs 16.66 per share, at the rate of 10% per annum for the delay period, as stated in the Letter of Offer
9. Status of investor complaints received, if any. : Nil

Parkville Holdings Ltd and Ensley Limited accept full responsibility for the information contained in this Announcement.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued by:
Manager to the Offer

DSP Merrill Lynch

DSP Merrill Lynch Limited
Mafatlal Centre, 10th Floor, Nariman Point, Mumbai- 400 021

On behalf of
Parkville Holdings Ltd
10 Frere Felix de Valios Street, Port Louis, Mauritius

Place: Mumbai

Date: August 7, 2005

Size: 20x3 sq. cm